

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 129 of 2014

Dated : 6th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Vallinayagam for R.5

ORDER

Mr. Vallinayagam, the learned counsel for the Respondent No.5 seeks some more time for filing the reply. Accordingly, he is directed to file the same on or before 25.08.2014 after serving copy on the other side.

Post the matter on **01.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js